COURT NO. 32 HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

DELETION NOTE

*** BAIL APPLN. 4351/2024 LISTED AT ITEM NO. 02 IS DELETED AS THE SAME IS LISTED ON 19.03.2025.

ROOM NO. 104, FIRST FLOOR, BLOCK-A BEFORE MS. PANNA DUTTA, REGISTRAR (PHYSICAL HEARING COURT)

AT 11:00 A.M.

12.03.2025

https://jrdhc.webex.com/meet/jrdhc11

PLEASE PROVIDE YOUR APPEARANCE IN CHAT BOX WITH ITEM NO.
ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.
[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. VIJENDER KUMAR (PH:-9871782471) READER TO MS. PANNA DUTTA, REGISTRAR]

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
14	LA.APP68/2022 CM APPL. 12893/2022	UNION OF INDIA THROUGH LAND ACQUISITION COLLECTOR/ADM WEST V/s SH. MAHAVEER SINGH & ORS.	SANJAY KUMAR PATHAK, TAJINDER VIRDI	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(PETITIONER) NORTH DELHI MUNICIPAL CORPORATION THROUGH ITS COMMISSIONER(CLP-NDMC@MCD.GOV.IN)()(PETITIONER) NORTH DELHI MUNICIPAL CORPORATION THROUGH ITS COMMISSIONER(CLP-NDMC@MCD.GOV.IN)()(PETITIONER) TAJINDER VIRDI(TAJVIRDI@GMAIL.COM)(9818834444)(RESPONDENT)		

HIGH COURT OF DELHI REGISTRAR (LISTING)
